

C.A.No. 7608 OF 2002  
ITEM No.106

Court No. 10

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.7608 OF 2002

Pratap Rai Tanwani and Anr. Appellant(s)

VERSUS

Uttam Chand and Anr. Respondent(s)

(With office report)

Date : 31/08/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE PRAKASH PRABHAKAR NAOLEKAR

For Appellant (s)Mr. Raju Ramachandran, Sr.Adv.  
Mr. Prakash Shrivastava,Adv.

For Respondent (s)Mr. S.S. Khanduja,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.  
Judgment reserved.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master

LIST OF BOOKS REFERRED

- 1.1981 (3) SCC page 103 at 112
- 2.2003 (2) SCC page 3 at page 12, para-15
- 3.1994 (2) SCC 316 at 320, paras 9 & 10
- 4.2001 (2) SCC 604

